

[Shri V. Krishna Rao]

A survey has been conducted to link Bangalore and Tirupati via Madanapalli. I request the hon. Minister to take up this work very soon as it enables thousands of pilgrims of Karnataka to reach Tirpatti with ease.

From Bangalore city there is only one train which goes to Guntakal at 6 P.M. There are no trains thereafter throughout the night. There are several important places like Raichur, Mantralaya, etc. on this route. Hence it is very essential to introduce a train between 8 and 10 P.M. on this line.

There is not a single train which runs directly between Bangalore and Varanasi. Ganga Kaveri train runs between Varanasi and Madras. At least 4 bogies should be attached to this train from Bangalore so that pilgrims and many other passengers of Karnataka can travel to Varanasi directly.

Kittur Express runs via Balgaum. This is a very important train in that area and there is a long pending demand of the people to change the name of the train. Like Jhansi Rani Laxmi Bai Kittur Rani Chennamma was a great freedom fighter. I plead with the hon. Minister rename Kittur Express as "Kittur Rani Chennamma Express". This would certainly inspire the people of that area, and finally I would end with a request. Chikkaballapura is noted for potato cultivation and potato grown here are sent all over the country especially towards north India where there is a great demand for this variety. With growing cultivation of potato and traffic on this line it has become absolutely necessary that more seats should be earmarked for the trains passing through this place. In particular I would suggest that atleast 6 seats should be reserved and booking facilities made available to Chikkaballapur in Karnataka Express and Nizamuddin Express. With these the difficulties will be solved to some extent. I hope and trust that the hon. Minister would kindly concede to this very modest request of this area. Once again supporting the demands I conclude my speech.

17.00 hrs.

STATEMENT RE : STATUTORY
MINIMUM PRICE OF SUGAR
CANE FOR 1987-88

[English]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
FOOD AND CIVIL SUPPLIES (SHRI
H.K.L. BHAGAT) : The Central Govern-
ment fixes the statutory minimum price of
sugarcane payable by the sugar factories
for each season, under the Sugarcane
(Control) Order 1966. Upto the season
1985-86, the cane price was being fixed at
the commencement of the crushing season.
However, while fixing the prices for
1985-86 in November, 1985, the Govern-
ment had also announced that the statutory
minimum price of sugarcane payable
during the season 1986-87 (1st October
1986 to 30th September, 1987) would be
Rs. 17.00 per quintal linked to 8.5%
recovery with proportionate premium for
higher recoveries. This practice of announc-
ing the cane price a year in advance is
intended to enable the cane growers to
know the minimum price that they would
be getting for their produce.

Continuing this practice, which was start-
ed last year, the Government have decided
that, for the next season 1987-88 (beginn-
ing from 1st October 1987), the statutory
minimum price for sugarcane would be
fixed at the basic level of Rs. 18.00 per
quintal linked to a recovery of 8.5% with
proportionate premium for higher recoveries.
This marks an increase of Re. 1/- per
quintal over the price fixed for 1986-87.

SUPPLEMENTARY DEMANDS
FOR GRANTS (RAILWAYS),
1986-87—Contd.

[Translation]

*SHRI A.C. SHANMUGAM (Vellore) :
Mr. Deputy-Speaker, Sir, on behalf of

*The speech was originally delivered
in Tamil.